Annexure-6

Name of the corporate debtor: Neelkantham Systems Private Limited

Date of commencement of CIRP: 30.01.2025 (order received on 10.02.2025)

List of creditors as on:03-03-2025

List of operational creditors (Employees): NOT APPLICABLE

(Amount in Rs.)

| Sl. No. | Name of authorised | Name of | Details of claim received | | Details of claim admitted | | | | Amount of contingent | | Amount of claim under | Amount of claim not | Remarks, if |
|------------|-----------------------|--------------|---------------------------|----------------|---------------------------|--------------|--|----------------------------|----------------------|-------------------|-----------------------|---------------------|-------------|
| | representative, ifany | emplo yee | Date of receipt | Amount claimed | Amount of claim | Nature of | F. F. M. M. C. | % ofvoting | claim | dues, that | verification | admitted | |
| | many | jee | receipt | Claimed | admitted | claim | related party? | sharein CoC, if applicable | | may beset- off | | | |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - |
| - | - | - | - | - | - | | | - | - | - | .=. | - | - |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - |
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